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**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/82/2016  
NAME OF THE PETITIONER(S) : N. Ramachandran  
NAME OF THE RESPONDENT(S) : Buildart Safety Glass Private Limited & 6 others  
UNDER SECTION : 397/398 of companies act 1956**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. Manjula Devi, Adv  
For KSR & CO company secretaries  
CBE

For petitioner

*[Signature]*

2. R. Prithviraj  
For R. VENKATARAMAN

For R2

*[Signature]*

**ORDER**

Shri S Manjula, counsel for petitioner present. Shri R Prithviraj, counsel for R2 present and sought time to seek instructions from the client in relation to the proposal put forth by the petitioner vide order dated 20.3.2017. Time extended with a direction to report the outcome of the proposal by the next date of hearing. Put up on **23.06.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)